

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH AT NEW DELHI**

**ORIGINAL APPLICATION NO. 972/2019**

Bhanwar Lal Bhargava

**Applicant**

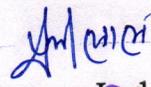
**Versus**

State of Rajasthan

**Respondent**

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(Prema Lal Raiger)  
Regional Officer, RSPCB,  
Bikaner (राजस्थान)  
Bikaner

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH AT NEW DELHI

ORIGINAL APPLICATION NO. 972/2019

Bhanwar Lal Bhargava

Applicant

Versus

State of Rajasthan

Respondent

COMPLIANCE REPORT OF THE HON'BLE TRIBUNAL  
ORDER DATED 01.11.2019, ON BEHALF OF  
RAJASTHAN STATE POLLUTION CONTROL BOARD.

I, Prema Lal Raiger S/o Shri Shankar Lal, aged 46 years, at present working as Regional Officer, Rajasthan State Pollution Control Board, Bikaner (Raj.) do, hereby submits the compliance report as follows:-

- 1) That the Hon'ble Tribunal by order dated 01.11.2019 directed inter-alia as follows:-

***"Grievance in this application is against discharge of untreated sewage water and also industrial effluents on the agriculture lands at village Nokha, District Bikaner, Rajasthan.***

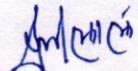
***Let the Rajasthan State Pollution Control Board (State PCB) look into the matter and take appropriate action in accordance with law and furnish a factual and action taken report to this Tribunal within one month from the date of receipt of copy of this order by email at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in).***

- 2) That in compliance of the directions passed by this Hon'ble Tribunal the officials of the State Board have inspected the disputed site, during the course of inspection it was found that

क्षेत्रीय अधिकारी  
जस्थान राज्य प्रदूषण नियंत्रण मण्डल  
बीकानेर (राजस्थान)

the Municipal Board, Nokha has established Sewage Treatment Plant (STP) having capacity of 01 MLD. The treatment plant was not operational and the untreated effluent was by-passed. There were other deficiencies which are mentioned in the detailed inspection report. The STP is not having Consent to Establish & Consent to Operate from the State Board. During the course of inspection the officials have also collected the water samples for analysis. The photo copy of the inspection report dated 11.12.2019 and analysis report of the water samples are annexed herewith and marked as **Annexure-1 (Collectively)**.

- 3) That on the basis of inspection report and sample analysis reports, the State Board has issued show cause notice dated 28.02.2020 to the Executive Officer, Municipal Board, Nokha, Bikaner and OBH was also given for 30.03.2020, but due to COVID-19 pandemic the same could not take place. The photo copy of the show cause notice dated 28.02.2020 is annexed herewith and marked as **Annexure-2**. The State Board is taking further necessary action in the matter.
- 4) That in the light of submissions made herein above, it is requested that the compliance report may kindly be taken on record.

  
 (Prema Lal Raiger)  
 क्षेत्रीय अधिकारी  
 Regional Officer, RSPCB,  
 राजस्थान राज्य प्रदूषण नियंत्रण मण्डल  
 बीकानेर (राजस्थान) Bikaner

**Rajasthan State Pollution Control Board**  
(Regional Office, Bikaner)  
Inspection Report- STP

1	a. Name of the STP:	M/s Sewage Treatment Plant
	b. Address of the STP:	Ward No.7, Nokha Tehsil- Nokha, District- Bikaner
	c. E-mail:	mbnokhabkn@gmail.com
	d. Mobile:	9783911167, 9982354779
	e. Telephone:	-
2	Date of Inspection:	11/12/2019
3	Name and Designation of the person contacted:	Sh.RajuRamChoudhary(EO)(9783911198), Sh.Sushil Lakhara(J.En)(5302049415), Sh.Laxmi Narayan(ASI)(9783911167) & Sh.Shravan Singh(LDC) (9982354779)
4	Date of commencement of the STP:	2012
5	Capacity of the STP (in MLD):	1 MLD
6	Category of Industry	Red
7	Status of Operation	Non-Operational
8	List of Office bearers with addresses	EO, Municipal Board, Nokha
9	Status of consent under Water Act, 1974	Not applied for CTE & CTO
10	Status of consent under Air Act, 1981	Not applied for CTE & CTO
11	Status of Authorization under HWMR, 2016	N/A
12	Main areas of city being catered by this STP	Whole Nokha city
13	a. Sewage Treatment Plant(STP) Unit operation/ processes with details and status:	
	1. Sump Well for inlet	
	2. Inlet tank	
	3. Bar screen	
	4. Fine Screen	
	5. Grit separator (2 Nos.)	
	6. MBBR	
	7. Tube settler (2 Nos.)	
	8. Carbon filters (2 Nos.)	
	9. UV filter (1 No.)	
	10. Outlet tank	
	b. Operational Status of STP units at the time of inspection	Non-Operational (untreated sewage being bypassed to outlet)
	c. Metering system for incoming waste water	Meter provided but dysfunctional
	d. Metering system for treated waste water	Outlet meter not provided
	e. Status and verification of logbooks for operation, electric meter/water meters/chemical consumption	Logbook not provided
	f. Status and verification of chemical dosing	Logbook not provided
	g. Characteristics of waste water (as per site observation) pH, Temperature, Conductivity, Dissolved oxygen	-
14	Status and verification of recycle arrangement? If provided, details thereof with quantity, metering arrangement etc.	-
15	Total discharge per day	Not measured
16	Point of treated waste water discharge and ultimate receiving body	-
17	Details of D.G. set(Capacity in KVA)	62.5 KVA
18	Air and Noise pollution control measures on the D.G. sets	Stack and Acoustic enclosure provided

# Rajasthan State Pollution Control Board

(Regional Office, Bikaner)

Inspection Report- STP

19	Details of water/waste water sample collected during inspection	01) Inlet of STP 02) Outlet of STP (Bypassed) 03) Collected from the site of leased field 04) Collected from the remnants from the field area of Muli Devi w/o Bhiyan Ram Jaat
20	Details of air/emission sample collected during inspection	-
21	Electric Service number	-
22	Water Service number	-
23	Any other relevant information	-
24	Compliance of CTE/ CTO/ Undertaking/ Bank Guarantee if any	-
25	Any deviation from earlier CTO	-
26	Any deviation from observations from previous inspection report in permanent features	-
27	Specific non-compliances, (if any) observed during inspection:	-
28	Remarks:	<ol style="list-style-type: none"><li>1. Untreated sewage is being by-passed to outlet.</li><li>2. STP has not applied for CTE &amp; CTO.</li><li>3. Inlet and outlet meters not provided.</li><li>4. Logbook for operation of STP not maintained.</li><li>5. Both Carbon &amp; UV filters are not working.</li><li>6. Bar Screens &amp; Grit Separators are completely choked.</li><li>7. Unpleasant smell, plenty of mosquitoes prevails there.</li><li>8. Inadequate Stack Height of DG Set.</li><li>9. At the time of inspection STP was found non- operational. The incoming sewage goes into the sump well. After that it is directly pumped into a big open tank without any treatment. From the storage tank it is sent to open drain for disposal through booster pumps. Open drain extends from STP to the leased fields where final disposal of by-passed water is being carried out. (photographs enclosed)</li><li>10. At the time of inspection, Bar Screens provided at the entrance of Sump well &amp; Grit Separators were completely choked and both Carbon &amp; UV filters were also not working.</li><li>11. At the time of inspection, it was observed that inlet and outlet meter was not working and any type of logbook was not produced.</li><li>12. STP is commenced since 2012 but Nagar Palika, Nokha has not applied for Consent to Establish (CTE) and Consent to Operate (CTO) under Water Act, 1974 and Air Act, 1981 so far.</li><li>13. During inspection, it was observed that tanks were overflowing with the incoming sewage. It can be predicted that the quantity of sewage coming into the STP is much more than the designed capacity. Nagar Palika Representatives also reported the same.</li><li>14. During inspection, it was found that whole incoming sewage is getting by-passed without any single treatment. Officials from Nagar Palika informed that the plant is not working from past 1.5 years and the prevailing conditions also indicate the same.</li><li>15. Officials from Nagar Palika, Nokha informed that the treated water from STP is disposed in the nearby fields for which a lease agreement is signed between the agency and the land owners (Copy of the same was not produced at the time of inspection) but during inspection, it was observed that the effluent of STP is discharged inside the plant premises and also in the nearby fields which are not covered under the lease agreement (as information provided by the officials of</li></ol>

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क्षेत्रीय अधिकारी  
राजस्थान राज्य प्रदूषण नियंत्रण मण्डल  
बीकानेर (राजस्थान)

## Rajasthan State Pollution Control Board

(Regional Office, Bikaner)

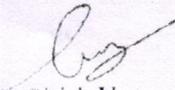
Inspection Report- STP

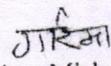
Nagar Palika). (Photographs enclosed)

16. At the time of inspection, nearby residents informed that during rainy season all the untreated water is released into their fields without any prior intimation due to which submergence of fields takes place that ultimately results in destruction of flora and fauna.
17. During inspection, observance of unpleasant smell, plentiness of mosquitoes was prevailing inside STP premises and also in the nearby areas which was causing public nuisance.
18. Physical condition of the untreated disposed sewage indicates that the water is stagnant from long time and creating environmental hazard for the nearby localities.

In view of all above, it can be concluded that all the incoming sewage is directly releasing for disposal without any treatment which nullify the exact role of the STP. The disposal of untreated sewage is done in very haphazard manner, which leads to destruction of nearby flora, fauna, livelihoods of nearby residents and ultimately destroying the natural Environment as whole. The seriousness of the situation is so grave that it can leads to an epidemic in the upcoming time.

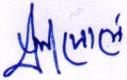
Submitted for kind perusal.

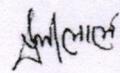
  
Girish Vyas  
JEE, RSPCB, Bikaner

  
Garima Mishra  
JSO, RSPCB, Bikaner

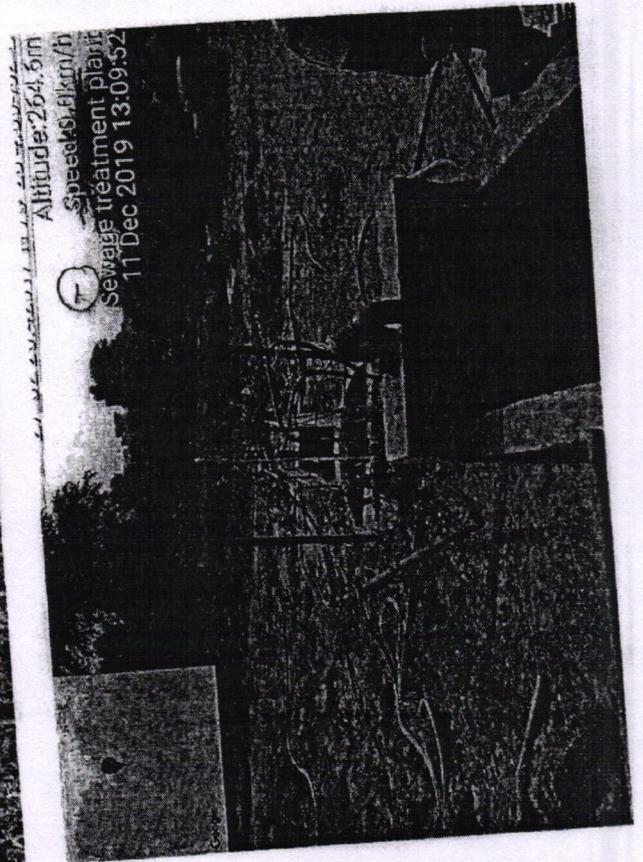
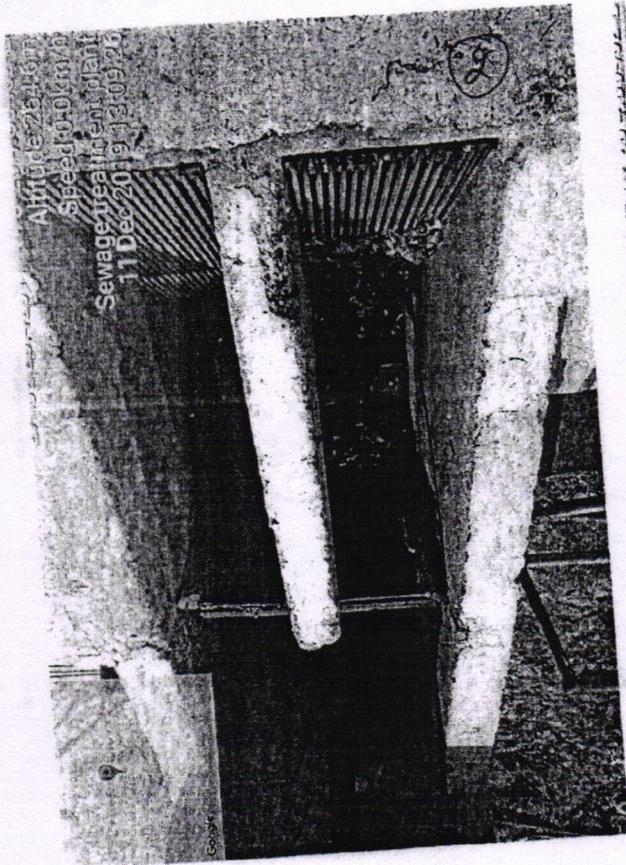
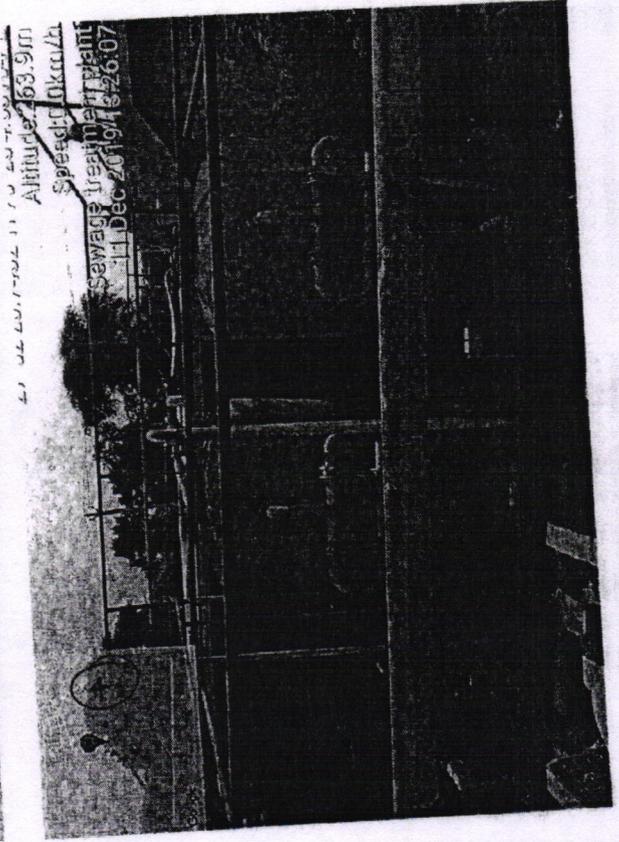
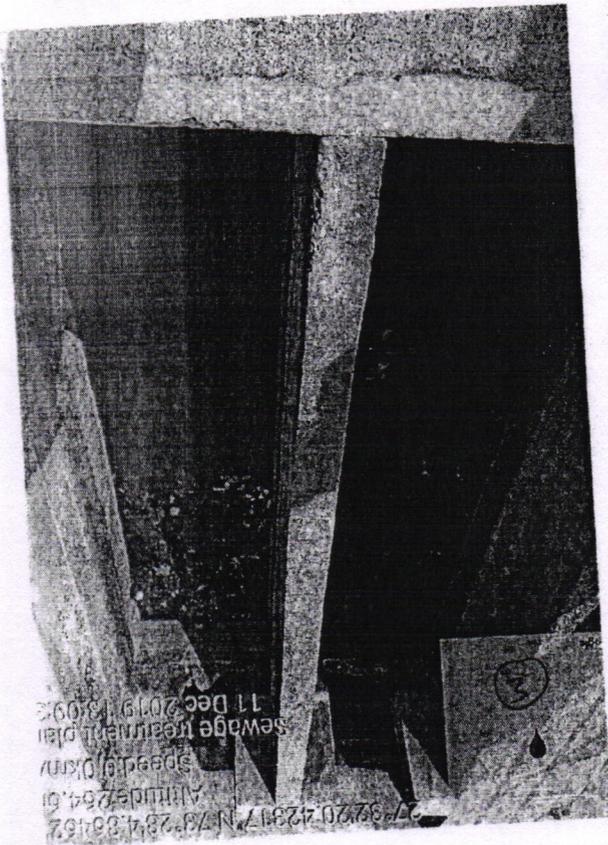
Recommendations :-

In view of above facts, A Show cause notice for legal action under Water (Prevention & Control of Pollution) Act, 1974 & Air (Prevention & Control of Pollution) Act, 1981 and Environmental Protection Act, 1986 may be issued.

  
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बीकानेर (राजस्थान)

  
Premalal Raigar, SEE  
Regional Officer  
RO, RSPCB, Bikaner

① Inlet ② Screenings ③ Grit Chamber ④ Pumping Units

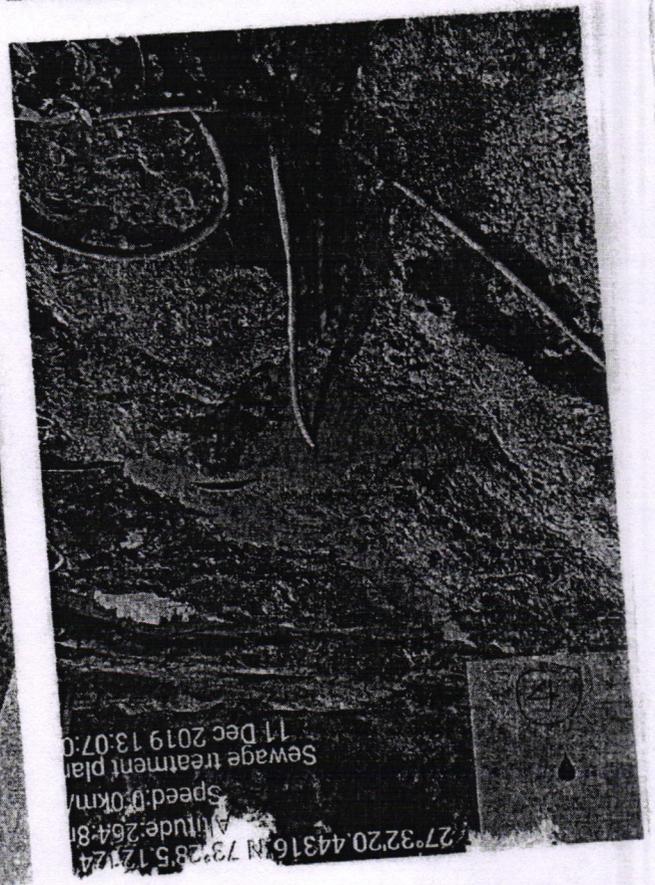
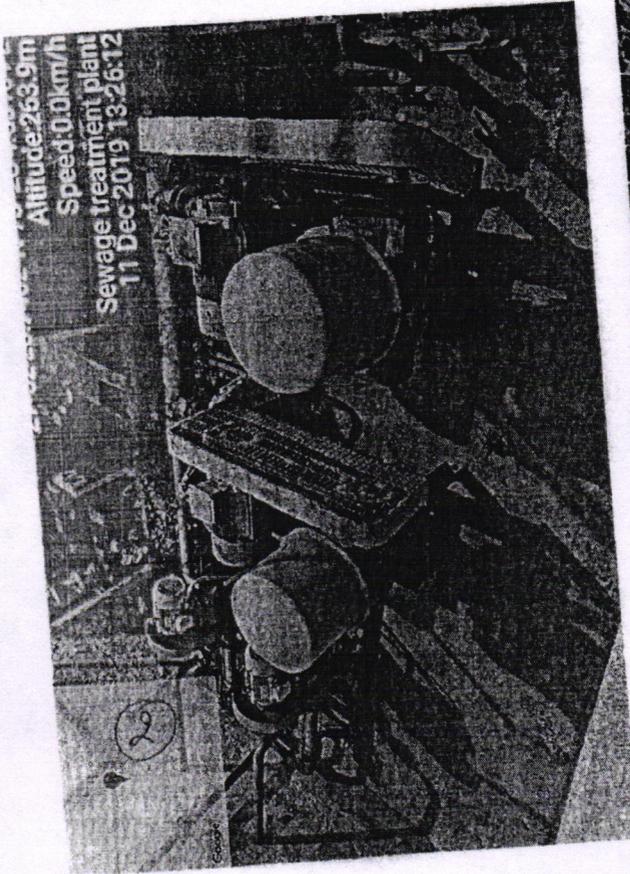
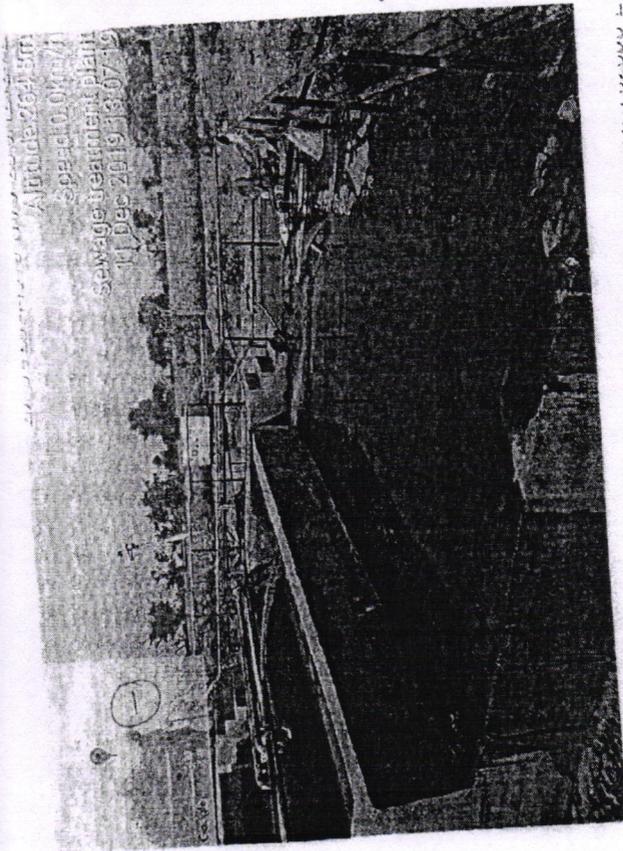


Am Lal

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राजस्थान राज्य प्रदूषण नियंत्रण मण्डल  
बीकानेर (राजस्थान)

STP Components

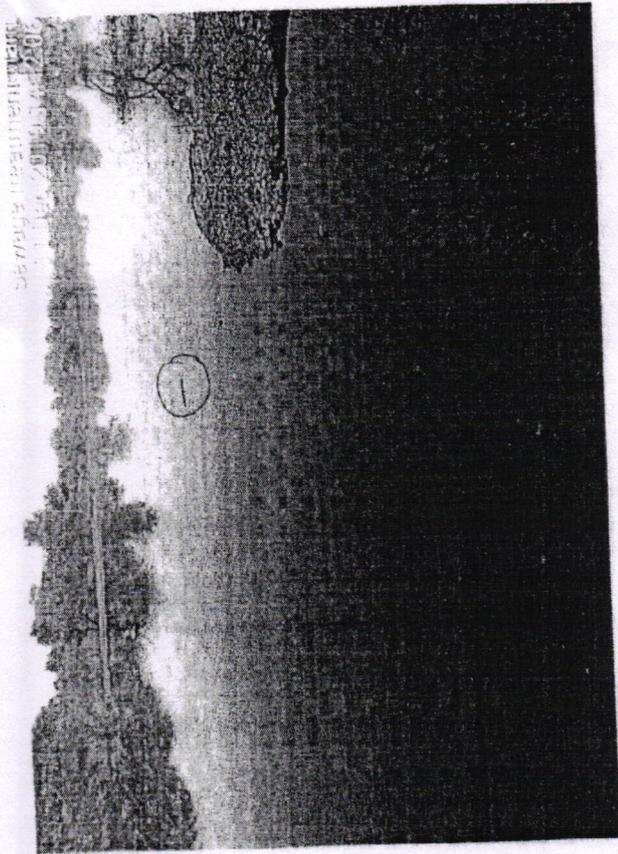
- ① Aeration Tank
- ② Pumping Units
- ③ STP outlet
- ④ Outlet into fields



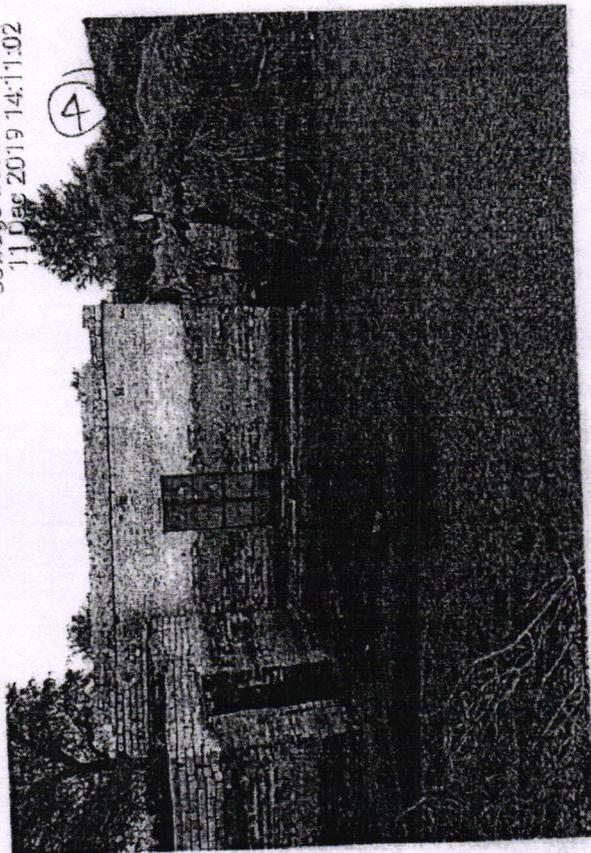
Am Lalit

क्षेत्रीय अधिकारी  
राजस्थान राज्य प्रदूषण नियंत्रण मण्डल  
बीकानेर (राजस्थान)

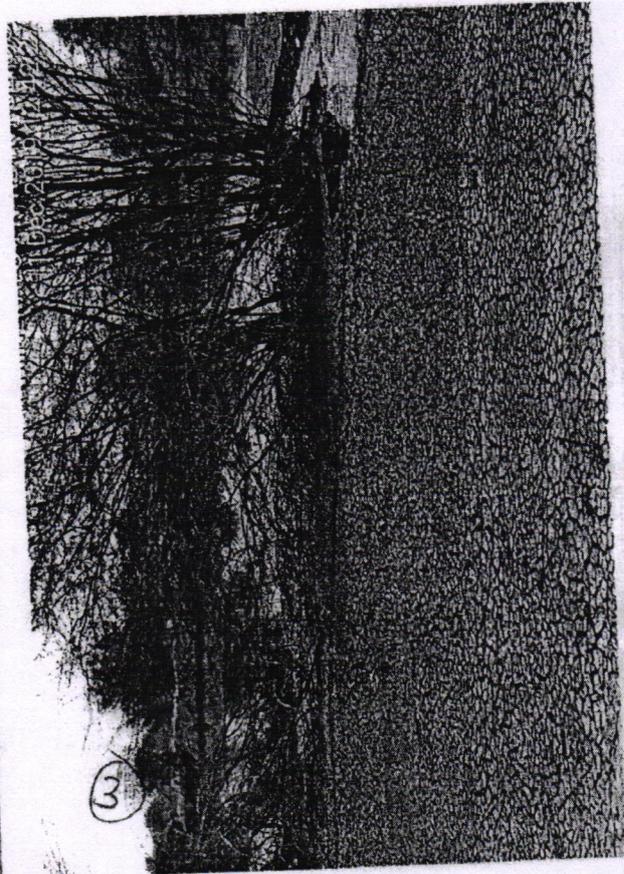
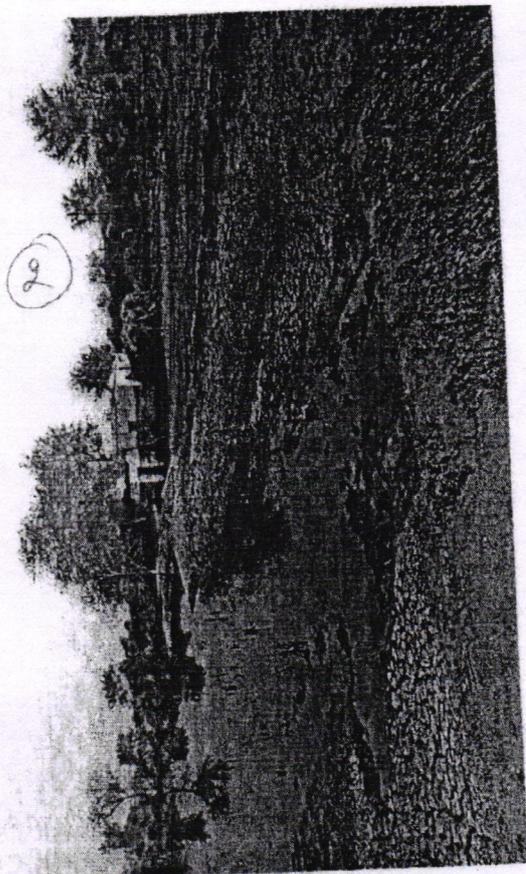
Submerged Leased Fields

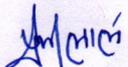


sewage treatment plant  
11 Dec 2019 14:11:02



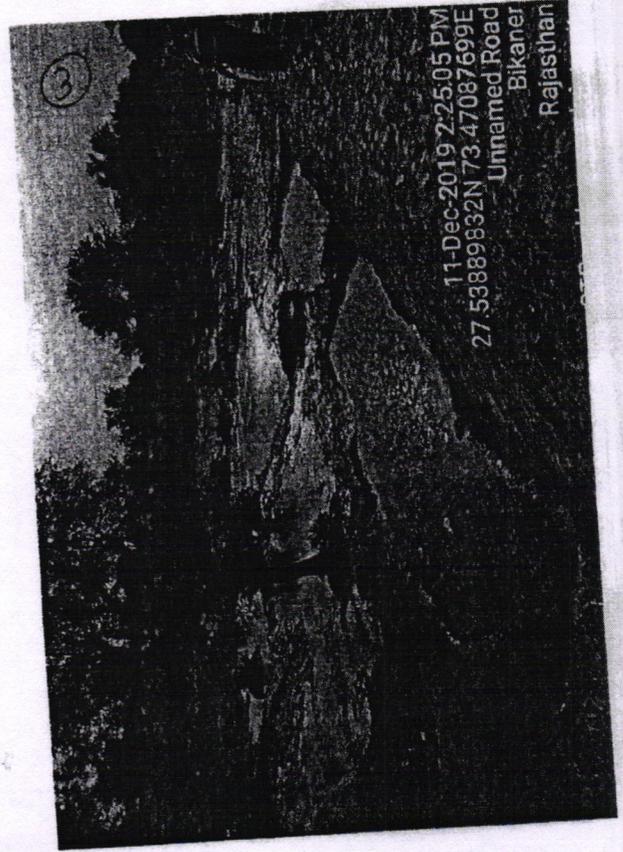
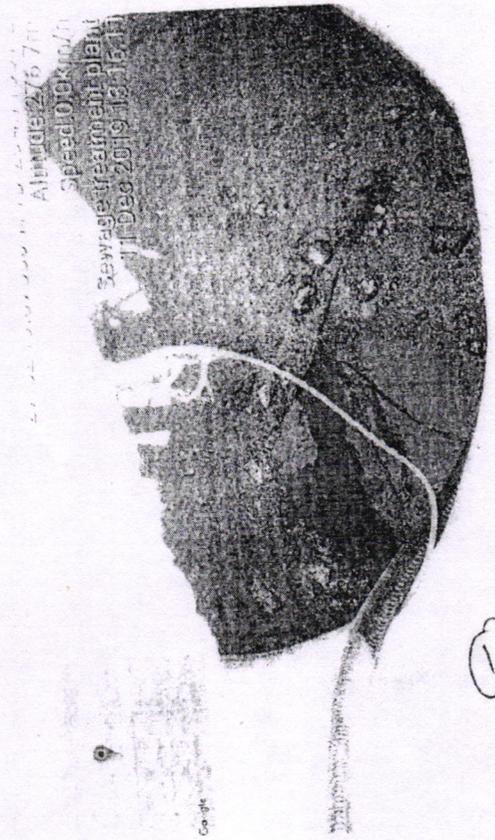
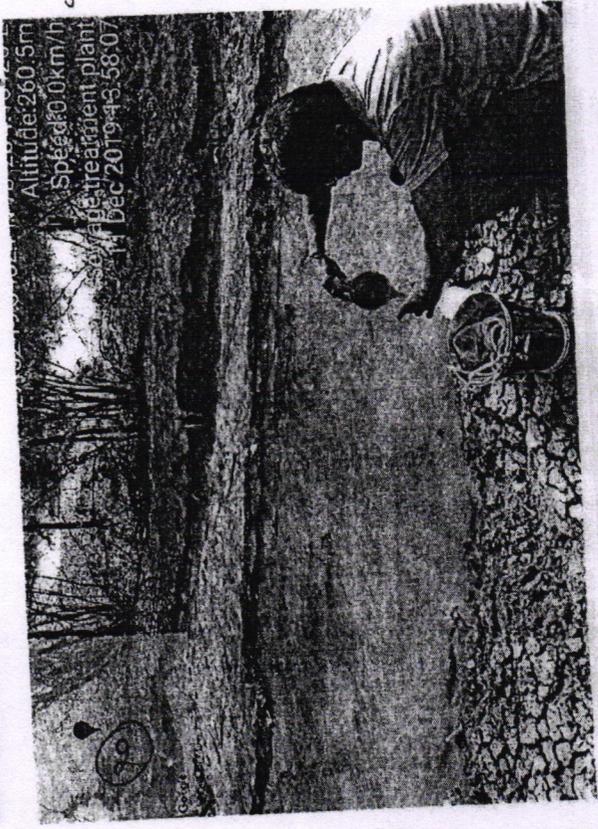
sewage treatment plant  
11 Dec 2019 14:04:11

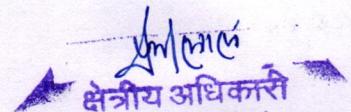


  
 क्षेत्रीय अधिकारी  
 राजस्थान राज्य प्रदूषण नियंत्रण मण्डल  
 बीकानेर (राजस्थान)

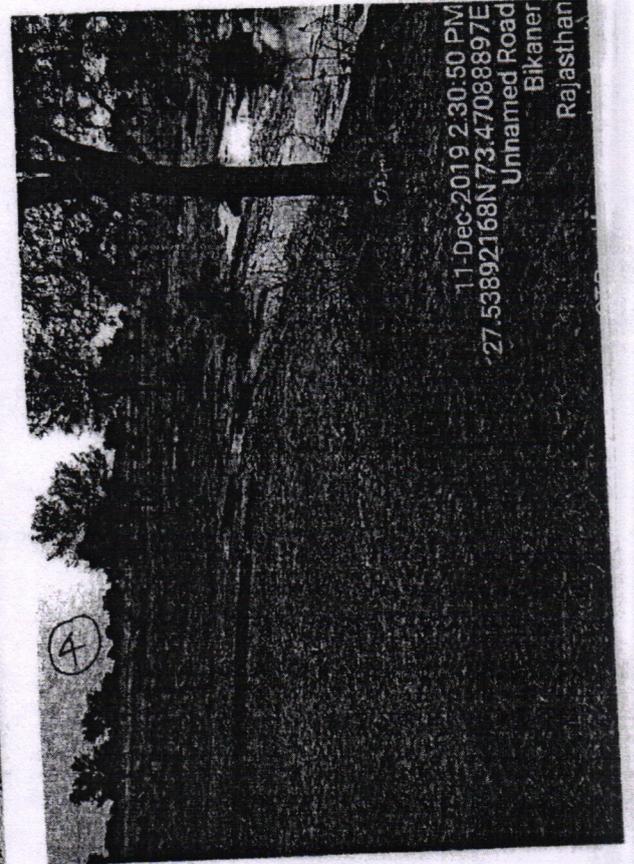
Sample Collection Points

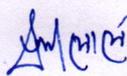
- ① Inlet of STP
- ② STP outlet
- ③ Adjacent fields
- ④ Leased fields



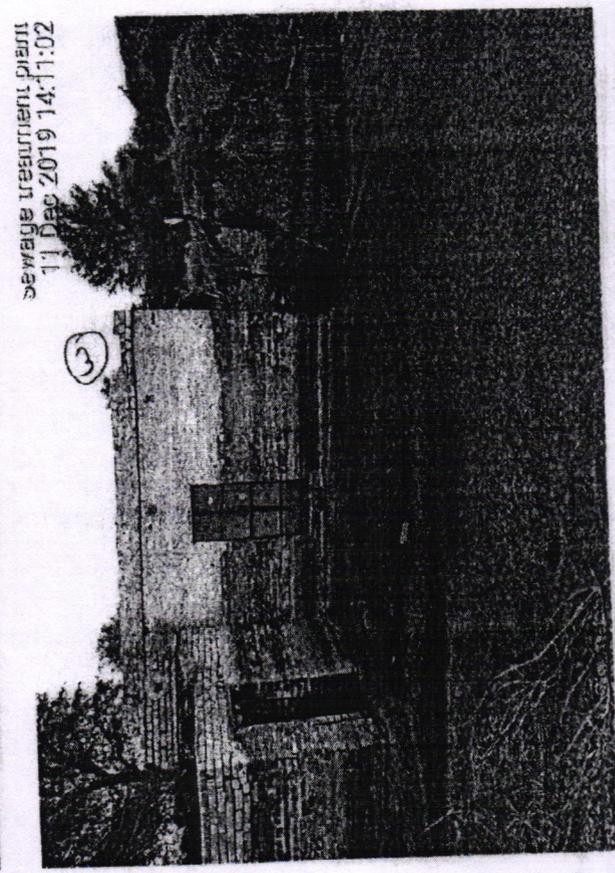
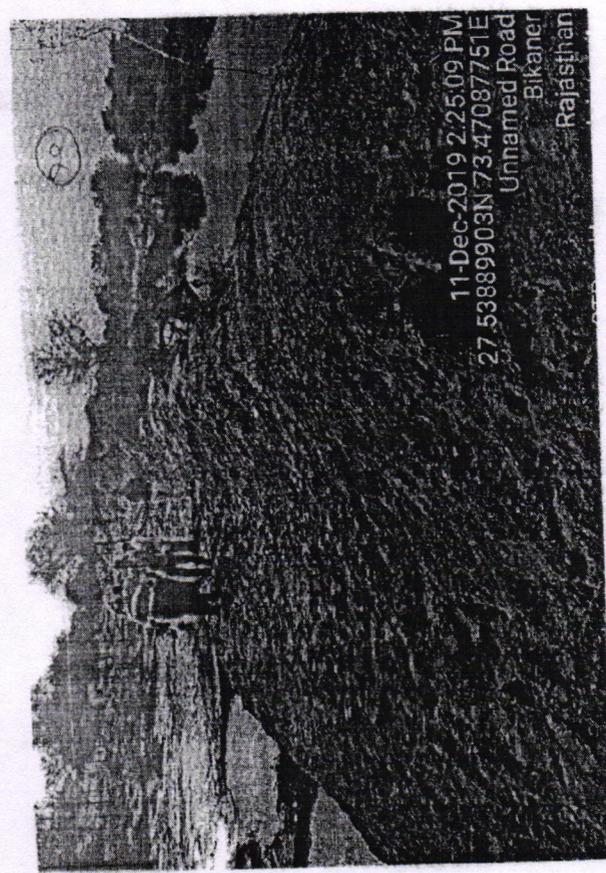
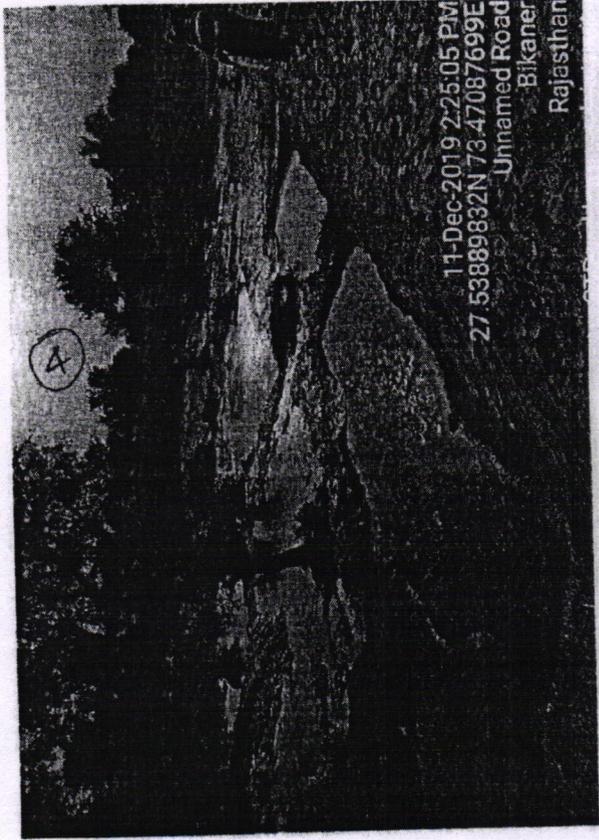
  
 क्षेत्रीय अधिकारी  
 राजस्थान राज्य प्रदूषण नियंत्रण मण्डल  
 बीकानेर (राजस्थान)

# Various Bypass Arrangements



  
 क्षेत्रीय अधिकारी  
 राजस्थान राज्य प्रदूषण नियंत्रण मण्डल  
 बीकानेर (राजस्थान)

Affected Nearby Areas



*Amrta*  
 क्षेत्रीय अधिकारी  
 राजस्थान राज्य प्रदूषण नियंत्रण मण्डल  
 बीकानेर (राजस्थान)

12

**FORM - X**  
**RAJASTHAN STATE POLLUTION CONTROL BOARD**  
**REPORT OF THE STATE BOARD ANALYST**  
(See Rule - 24)  
**Final Report**

Report No. : 19087

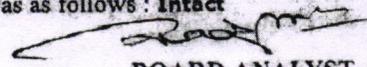
Report On : 06/01/2020

I hereby certify that I R K Sharma, State Board Analyst duly appointed under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974 received on the 12/12/2019 from Girish Vyas, JEE, Bikaner ,RSPCB Bikaner & Ms Garima Mishra, JSO, Bikaner ,RSPCB Bikaner a sample of Waste Water of Municipal Board Sewage Treatment plant , Bikaner Nokha , Tehsil Bikaner District Bikaner Collected from Inlet of STP Collected on 11/12/2019. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 06/01/2020 and declare the result of the analysis to be as below :-

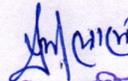
S. No.	Parameters	Result
1	Phosphate as PO <sub>4</sub> mg/l	2.5
2	pH	7.26
3	Total Suspended Solids mg/l	597
4	Chemical Oxygen Demand (COD) mg/l	934
5	Bio-Chemical Oxygen Demand (BOD) (3days at 27° C) mg/l	354.76
6	Oil & Grease mg/l	5

The condition of the seals, fastening and container on receipt was as follows : Intact  
Signed This On 06/01/2020



**BOARD ANALYST**

Rajasthan State Pollution Control Board  
Head Office (Central Laboratory )  
4, Institutional Area, Jhalana Doongari,  
Jaipur-302 004  
Phone: 0141-5159648,5159607  
Fax: 0141-5159665

  
क्षेत्रीय अधिकारी  
राजस्थान राज्य प्रदूषण नियंत्रण मण्डल  
बीकानेर (राजस्थान)

**FORM - X**  
**RAJASTHAN STATE POLLUTION CONTROL BOARD**  
**REPORT OF THE STATE BOARD ANALYST**

(See Rule - 24)  
**Final Report**

Report No : 19088

Report On : 06/01/2020

I hereby certify that I R K Sharma, State Board Analyst duly appointed under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974 received on the 12/12/2019 from Girish Vyas, JEE, Bikaner ,RSPCB Bikaner & Ms Garima Mishra, JSO, Bikaner ,RSPCB Bikaner a sample of Waste Water of Municipal Board Sewage Treatment plant , Bikaner Nokha , Tehsil Bikaner District Bikaner Collected from Outlet of STP(byepass) Collected on 11/12/2019. The Sample was in a condition fit for analysis as reported below :-

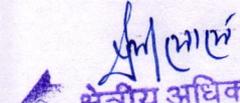
I further certify that I have analyzed the aforementioned sample on 06/01/2020 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Phosphate as PO <sub>4</sub> mg/l	2.3
2	pH	7.41
3	Total Suspended Solids mg/l	806
4	Chemical Oxygen Demand (COD) mg/l	694
5	Bio-Chemical Oxygen Demand (BOD) (3days at 27° C) mg/l	202.38
6	Oil & Grease mg/l	4

The condition of the seals, fastening and container on receipt was as follows : Intact  
 Signed This On 06/01/2020

  
**BOARD ANALYST**

Rajasthan State Pollution Control Board  
 Head Office (Central Laboratory )  
 4, Institutional Area, Jhalana Doongari,  
 Jaipur-302 004  
 Phone: 0141-5159648,5159607  
 Fax: 0141-5159665

  
 क्षेत्रीय अधिकारी  
 राजस्थान राज्य प्रदूषण नियंत्रण मण्डल  
 बीकानेर (राजस्थान)

**FORM - X**  
**RAJASTHAN STATE POLLUTION CONTROL BOARD**  
**REPORT OF THE STATE BOARD ANALYST**  
 (See Rule - 24)  
 Final Report

Report No. : 19089

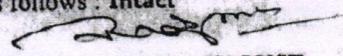
Report On : 06/01/2020

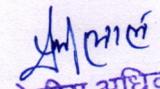
I hereby certify that I R K Sharma, State Board Analyst duly appointed under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974 received on the 12/12/2019 from Girish Vyas, JEE, Bikaner ,RSPCB Bikaner & Ms Garima Mishra, JSO, Bikaner ,RSPCB Bikaner a sample of Waste Water of Site for which Lease agreement was signed by Nagarpalika , Nokha , Collected from Collected from the site of Leased Field Collected on 11/12/2019. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 06/01/2020 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Phosphate as PO <sub>4</sub> mg/l	2.6
2	pH	7.18
3	Total Suspended Solids mg/l	287
4	Chemical Oxygen Demand (COD) mg/l	843
5	Bio-Chemical Oxygen Demand (BOD) (3days at 27° C) mg/l	314.76
6	Oil & Grease mg/l	5

The condition of the seals, fastening and container on receipt was as follows : Intact  
 Signed This On 06/01/2020

  
**BOARD ANALYST**  
 Rajasthan State Pollution Control Board  
 Head Office (Central Laboratory )  
 4, Institutional Area, Jhalana Doongari,  
 Jaipur-302 004  
 Phone: 0141-5159648,5159607  
 Fax: 0141-5159665

  
 क्षेत्रीय अधिकारी  
 राजस्थान राज्य प्रदूषण नियंत्रण मण्डल  
 बीकानेर (राजस्थान)

**FORM - X**  
**RAJASTHAN STATE POLLUTION CONTROL BOARD**  
**REPORT OF THE STATE BOARD ANALYST**

(See Rule - 24)  
**Final Report**

Report No. : 19090

Report On : 06/01/2020

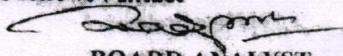
I hereby certify that I R K Sharma, State Board Analyst duly appointed under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974 received on the 12/12/2019 from Girish Vyas, JEE, Bikaner ,RSPCB Bikaner & Ms Garima Mishra, JSO, Bikaner ,RSPCB Bikaner a sample of Waste Water of Muli Devi w/o Bhiyan Ram Jatt field , Currently affected area,Nokha , Nokha Collected from: Collected from the remanants from the field area of Muli Devi W/o Bhiyan Ram Jatt Collected on 11/12/2019. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 06/01/2020 and declare the result of the analysis to be as below :-

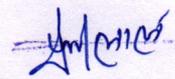
S. No.	Parameters	Result
1	Phosphate as PO <sub>4</sub> mg/l	1.6
2	pH	7.74
3	Total Suspended Solids mg/l	29
4	Chemical Oxygen Demand (COD) mg/l	194
5	Bio-Chemical Oxygen Demand (BOD) (3days at 27° C) mg/l	68.1
6	Oil & Grease mg/l	2

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On 06/01/2020

  
**BOARD ANALYST**

Rajasthan State Pollution Control Board  
 Head Office (Central Laboratory )  
 4, Institutional Area, Jhalana Doongari,  
 Jaipur-302 004  
 Phone: 0141-5159648,5159607  
 Fax: 0141-5159665

  
**क्षेत्रीय अधिकारी**  
 राजस्थान राज्य प्रदूषण नियंत्रण मण्डल  
 बीकानेर (राजस्थान)



### Rajasthan State Pollution Control Board

Headquarter, 4, Institutional Area, Jhalana Doongri, Jaipur-302004  
Phone: 0141-5159699, 5159604 e-mail: [member-secretary@rpcb.nic.in](mailto:member-secretary@rpcb.nic.in)  
Toll Free Help Line No. : 18001806127 Ext. 7

#### Registered A/D

F.14/Tech-Bikaner(139-STP)RPCB/Plg 979

Date: 28/2/2020

Executive Officer,  
Municipal Board,  
Nokha,  
Bikaner

JSO (D)  
for n/a M.  
28/2/2020

Subject:- Show Cause Notice for intended prosecution for violation of section 25/26 read with section 44 of The Water (Prevention & Control of Pollution) Act, 1974 and Opportunity being heard (OBH) for 01 MLD STP at Ward no.7, Nokha, Tehsil – Nokha, District- Bikaner.

- Reference:-
1. Inspection carried out by Board officials on 01.10.2018, 22.11.2018, 21.12.2018, 15.02.2019, & 11.12.2019.
  2. Show Cause notice for intended prosecution issued vide this office letter no. F-14/Tech-Bikaner(139-STP)RPCB/Plg /2570-72 dated 12.02.2019.
  3. This office letter no. F-14/Tech-Bikaner(139-STP)RPCB/Plg /577-78 dated 06.09.2019.

Sir,

This is without prejudice to the right of the Rajasthan State Pollution Control Board (hereinafter called as 'the Board') to initiate criminal proceeding under the provisions of the Water (Prevention & Control of Pollution) Act, 1974 (hereinafter called as 'the Water Act') for violation of various provisions of the Act here-in-after shown:-

1. Whereas the Water Act came into force in the whole of the State of Rajasthan with effect from 23.03.1974.
2. And whereas the Water Act has been enacted to provide for the prevention and control of water pollution and for maintaining and restoring the wholesomeness of water.
3. And whereas keeping this in view the Board has been conferred power to take such steps as are deemed necessary for the prevention, control and abatement of water pollution.
4. And whereas contravention of the provisions of section 25/26 is a criminal offence, punishable under section 44 of the Water Act, 1974.
5. And whereas section 44 provides for whoever contravenes the provisions of section 25 or 26 shall be punishable with imprisonment for a term which shall not be less than one year six months but which may extend to six years with fine.
6. And whereas, Executive Officer, Municipal Board, Nokha, Bikaner is responsible, under law, for Operation of 01 MLD Sewerage Treatment Plant located at Ward no.7, Nokha, Bikaner
7. And whereas you are operating the STP without prior Consent to Operate under the provision of Water Act, 1974 which is a punishable offence under section 44 of the Water Act.

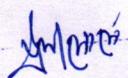
क्षेत्रीय अधिकारी  
राजस्थान राज्य प्रदूषण नियंत्रण मण्डल  
बीकानेर (राजस्थान)

8. And whereas you have failed to submit reply of Show Cause Notice for intended prosecution dated 21.02.2019 and letter dated 06.09.2019.

9. And whereas the STP at Ward no.7, Nokha, , Bikaner was inspected by the officials of the Board on 11/12/2019 and following observation were made:-

- i. Untreated sewage is being by-passed to outlet.
- ii. Inlet and outlet meters not provided.
- iii. Logbook for operation of STP not maintained.
- iv. Both Carbon & UV filters are not working.
- v. Bar Screens & Grit Separators are completely choked.
- vi. Unpleasant smell, plentiness of mosquitoes prevails there.
- vii. Inadequate Stack Height of mosquitoes prevails there.
- viii. STP was found non-operational. The incoming sewage goes into the sump well, After that it is directly pumped into a big open tank without any treatment. From the storage tank it is sent to open drain for disposal through booster pumps. Open drain extends from STP to the leased fields where final disposal of by-passed water is being carried out.
- ix. Bar Screens provided at the entrance of Sump well & Grit Separators were completely choked and both Carbon & UV filters were also not working.
- x. The inlet and outlet meter were not working and any type of logbook was not produced.
- xi. STP is commenced since 2012 but Nagar Palika, Nokha has not applied for Consent to Establish (CTE) and Consent to Operate (CTO) under Water Act, 1974 and Air Act, 1981 so far.
- xii. The tanks were overflowing with the incoming sewage. It can be predicted that the quantity of sewage coming into the STP is much more than the designed capacity. Nagar Palika Representatives also reported the same.
- xiii. The whole incoming sewage is getting by-passed without any single treatment. Officials from Nagar Palika informed that the plant is not working from past 1.5 years and the prevailing conditions also indicate the same
- xiv. The effluent of STP is discharged inside the plant premises and also in the nearby fields which are not covered under the lease agreement.
- xv. At the time of inspection, nearby residents informed that during rainy season all the untreated water is released into their fields without any prior intimation due to which submergence of fields takes place that ultimately results in destruction of flora and fauna.
- xvi. During inspection, observance of unpleasant smell, plentiness of mosquitoes was prevailing inside STP premises and also in the nearby areas which was causing public nuisance.
- xvii. Physical condition of the untreated disposed sewage indicates that the water is stagnant from long time and creating environmental hazard for the nearby localities.
- xviii. The following parameters were found beyond the prescribed limit in analysis report of waste water collected from site for which lease agreement was signed by Nagar Palika Nokha :
  - i. TSS:- 287 mg/l
  - ii. COD:-843 mg/l
  - iii. BOD – 314.76 mg/l

10. And whereas non- compliances and violations of the provisions of the Water Act have been viewed seriously by the Board.

  
 क्षेत्रीय अधिकारी  
 राजस्थान राज्य प्रदूषण नियंत्रण मण्डल  
 बीकानेर (राजस्थान)

11. And whereas State Board, in view of non-compliances observed intends to prosecute you under the provisions of 44 of Water Act, 1974.

If you have any objection, attend the O.B.H at office of Chairperson, RSPCB, Jaipur on 30.03.2020 at 3:00 PM in person for hearing in support of your submissions in the aforesaid matter along with complete details/documents failing which action shall be taken against you without any further notice.

— sd —  
(Bhuvnesh mathur)  
GIC (Liquid waste)

Copy to following for necessary action:

- (i) P.S to Chairperson, RSPCB, Jaipur.
- (ii) A.P.S to Member Secretary, RSPCB, Jaipur.
- (iii) CEE, RSPCB, Jaipur.
- (iv) Regional Officer, Rajasthan State Pollution Control Board, Bikaner.
- (v) Master File, Liquid waste, RPCB, Jaipur.

*[Signature]*  
GIC (Liquid waste)

*[Signature]*  
**क्षेत्रीय अधिकारी**  
 गजस्थान राज्य प्रदूषण नियंत्रण मण्डल  
 वीकानेर (राजस्थान)